

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.52/BB/ 2017	-	Admission	Rule-6 of IB	Randstad India Pvt. Ltd. Vs Camson Bio Technologies Ltd.

1) Shashi Keerthi-S.r
(9900 843474) Corporate
Debtor

Shashi Keerthi-S.r

(2) H.N. Varadachari
(9845806822)

Applicant.

H.N. Varadachari

ORDER

Counsel for Petitioner Company is present. Kumar & Bhat Advocates filed vakalath for Respondent. Counsel for petitioner filed memo along with annexures for proof of service on Respondent. Counsel for petitioner is directed to comply the objections raised by the Registry. For compliance list it on 18/09/2017.

A
Member (T)

Member (J)
Member (J)